



सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 10 February, 2023

NOTICE

Please take notice that the following matters adjourned in the Chennai Bench. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No.158/2022 For Stay IA No. 367/2022 For Exemption IA No. 368/2022 For Urgent Listing IA No. 369/2022 For Additional docs. IA No. 545/2022 For Adv. Hg. IA No. 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr. WITH	10.02.2023	13.02.2023

2.	Comp App (AT) (CH) (Ins) No.170/2022 For Exemption IA No. 391/2022 For Urgent Listing IA No. 392/2022 For Additional docs IA No. 546/2022 For Adv. Hg. IA No. 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr	10.02.2023	13.02.2023
3.	TA No. 87/2021 (Comp App (AT) No129/2019 For Directions IA No.47/2022 For Additional Docs IA No. 1086/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	13.02.2023	23.02.2023
4.	TA No. 88/2021 (Comp App (AT) No. 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	13.02.2023	23.02.2023

By the order of Hon'ble Member (J)
(Chennai Bench)